

centres for rehabilitating the people affected by the Hirakud Dam Project; and

(b) out of the amount referred to in part (a), what amount has been spent on (i) establishment charges, (ii) purchase of tractors and bulldozers and (iii) other items of expenditure?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) and (b). The information is being collected from the Government of Orissa and will be placed on the Table of the House as soon as it is received.

SHORTAGE IN CLOTH PRODUCTION

*786. Shri Morarka: Will the Minister of Commerce and Industry be pleased to state the total loss of production of cloth due to power shortage in Bombay in 1951 and 1952?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): About 105 million yards.

EXCHANGES

VACANCY NOTIFIED TO EMPLOYMENT

*787. Shri P. N. Rajahoj: Will the Minister of Labour be pleased to state:

(a) how many vacancies were notified to the Employment Exchanges by the different departments of the Government of India for recruitment to Class III and Class IV cadres; and

(b) how many of these were notified as reserved for the Scheduled Castes?

The Minister of Labour (Shri V. V. Giri): (a) Separate figures are not maintained exclusively for Class III and Class IV cadres.

(b) Does not arise.

श्रमिक बस्तियां

*७८८. श्री बी० आर० वर्मा: क्या श्रम मंत्री यह बतलाने की कृपा करेंगे कि सरकार के पास श्रमिक बस्तियां बनाने की कोई योजना है, और यदि है, तो उस में क्या प्रगति हुई है ?

LABOUR COLONIES

[*788. Shri B. R. Verma: Will the Minister of Labour be pleased to state what scheme Government have for the construction of labour colonies, and if so, the progress made therein?]

The Minister of Labour (Shri V. V. Giri): The Government of India have

two schemes for housing labour—one for industrial workers and the other for coal-miners. Under the Industrial Housing Scheme 1712 houses have been constructed in Bombay so far and 400 houses are under construction in Madhya Pradesh, 108 in Bihar, and 261 houses in Orissa. Under the scheme for housing coal-miners, 1566 houses have been constructed at Bhuli in Jharia Coalfields; 48 houses at Bijoy nagar in Raniganj Coalfields; and 539 houses in the railway collieries, by the Coal Mines Labour Welfare Fund.

A further project of 481 houses has been sanctioned under the subsidy scheme under which 54 houses have been constructed and 49 are under construction. Under this scheme, the Coal Mines Labour Welfare Fund pays a subsidy to the coal-miners equal to 20 per cent. of the cost of construction or Rs. 600 per house, whichever is less, if the houses are built in accordance with the plans and specifications prescribed by the Fund.

DEVELOPMENT WORKS IN MADRAS STATE

*789. Shri Veeraswamy: Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) what are the various development works to be undertaken in Madras State under the Five Year Plan; and

(b) the names of the places where such works will be executed?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) and (b). A statement giving particulars of the irrigation and power projects in the Madras State and the districts to which they relate is placed on the Table of the House. [See Appendix IV, annexure No. 28.]

REFUSAL OF PASSPORT TO DR. K. M. ASHRAF

*791. Shri H. N. Mukerjee: Will the Prime Minister be pleased to state:

(a) whether it is a fact that Dr. K. M. Ashraf, an Indian national, was refused a passport for which he had applied to our Consular Office in London in February, 1948 and on subsequent dates;

(b) whether it is a fact that the said Dr. K. M. Ashraf was declared an evacuee late in 1951, and when in January this year he requested our High Commissioner to visa a travel document issued to him by the British Home Office, the request was turned down; and

(c) if the answers are in the affirmative, the reasons for such action?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) Government of India consider that Dr. Ashraf does not qualify for Indian citizenship. Hence the question of a grant of an Indian passport to him does not arise.

(b) Yes.

(c) The reason is that he is not considered an Indian national.

**COMMITTEE TO INVESTIGATE INTO
TEA INDUSTRY**

***792. Shri Venkataraman:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have appointed a Committee to investigate into the Tea Industry;

(b) the members of the Committee; and

(c) the terms of reference of the Committee?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Government have appointed a team of two officials assisted by a Cost Accounts Officer for this purpose.

(b) The members of the team are:

(1) Shri E. Rajaram Rao, Member, Central Board of Revenue, Ministry of Finance, Government of India.

(2) Shri M. A. Mulky, Ministry of Commerce and Industry, Government of India.

(c) To investigate into the difficulties being experienced by the tea industry owing to the sharp fall in price and to recommend measures of relief.

DISPLACED PERSONS' COLONIES

***793. Shrimati Renu Chakravartty:** Will the Minister of Rehabilitation be pleased to state:

(a) the total number of Central Government displaced persons' colonies in West Bengal and the number of displaced persons housed therein;

(b) how many have closed down during the last three years (year-wise); and

(c) the number of women and children who have died therein during the last three years (year-wise)?

The Minister of Rehabilitation (Shri A. P. Jain): (a) and (b). The Fulia

Township is the only colony of displaced persons in West Bengal run by the Central Government, its population was 2,478 on the 31st March 1952.

(c) The information is being obtained and will be laid on the Table of the House in due course.

**VOCATIONAL TRAINING FOR DISPLACED
WOMEN**

***794. Shrimati Renu Chakravartty:** Will the Minister of Rehabilitation be pleased to state:

(a) how many institutions there are under the aegis of Central Government for giving vocational training to displaced women?

(b) where are these centres; and

(c) how many women have been given employment through the efforts of Government?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Two such institutions are run directly by the Government of India.

(b) Rajpura and Faridabad.

(c) The information is not available.

IRON ORE

***795. Shri C. R. Narasimhan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether iron ore is being exported abroad;

(b) if so, to which countries;

(c) from which districts of the various States of India iron ore is taken for export;

(d) whether any country has been offered to increase its import of iron ore from India; and

(e) what are the export figures of this commodity for 1950 and 1951?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) Belgium, Czechoslovakia, Japan, Germany and Netherlands.

(c) Singhbhum in Bihar, Keonjhar and Mayurbhanj in Orissa, Ratnagiri in Bombay and Cuddapah and Bellary in Madras.

(d) No, Sir.

(e) 55,322 tons in 1950 and 1,85,487 tons in 1951.

**COMPENSATION FROM JAPANESE
GOVERNMENT**

***796. Bishop Richardson:** Will the Prime Minister be pleased to state